

**BENCH-I**

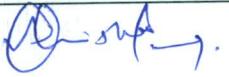
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No. 54/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Manorama NDT Services Pvt.Ltd.-Vs-ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

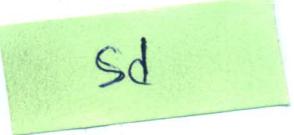
1. A BHISHEK KUMAR PANDEY COMPANY   
ACS - 331b.

**ORDER**

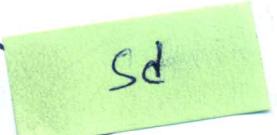
Ld. C.S. for the Appellant is present.

Heard. Admit. Issue notices on the Central Government through the Regional Director and ROC, Odisha. Appellant is directed to serve a copy of the Appeal on Central Government through Regional Director and ROC, Odisha for filing detailed para-wise reply within 30 days from the date of this order.

List on 04.04.2018.

Sd

(Jinan K.R.)  
Member (Judicial)

Sd

(V.P. Singh)  
Member (Judicial)